NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 22.12.2017 AT 10.30 AM

CA No.325/241/HDB/2017
Luit Infratech Pvt Ltd
Movva Vasu Rama Krishna
Luit Infratech Pvt Ltd & 3 others
241-242

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
G. Bhupesh Olo. R. Raghunandan Rao	Adnocali	99666 22805	Di

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
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Heard Mr.G.Bhupesh, learned counsel for the Petitioner.

Petitioner is directed to serve notice personally to the Respondents. Post the case on 17.01.2018.

MEMBER (TECHNICAL)

MEMBER (JUDICIAL)

Naidu